## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 265 OF 2015**

Dated: 11<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Vandana Global Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jian

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary

Mr. Arvind Bannerjee, Rep. CSPDCL Mr. Ravin Dubey for SLDC, CSPTCL

Mr. C.K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-2

## **ORDER**

As agreed by the learned Counsel for the parties, list the matter for hearing on 20.11.2017 at 2.30 P.M.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/pr